

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2023

Subject : Petition for review of the order dated 17.4.2023 in Petition No. 698/GT/2020 (Truing-up of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the period 2014-19).

Petitioner : GRIDCO Limited

Respondents : NTPC & 16 ors.

Date of Hearing : **28.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Rajkumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Venkatesh, Advocate, NTPC
Shri Anant Singh Ubeja, Advocate, NTPC
Shri Kunal Veer Chopra, Advocate, NTPC
Shri Mansoor Ali Shoket, Advocate, TPDDL
Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL
Ms. Kanishka Rawat, Advocate, TPDDL
Shri Aditya Ajay, Advocate, BRPL&BYPL
Shri Rahul Kinra, Advocate, BRPL&BYPL
Ms. Isnain Muzamil, Advocate, BRPL&BYPL

Record of Proceedings

The case was heard through a virtual hearing.

At the request of the learned counsel for the Review Petitioner, the hearing of the review petition was adjourned.

2. The learned counsel for the Respondents BRPL & BYPL, sought time to file their replies in the matter.
3. The Commission granted time to the Respondents BRPL & BYPL to file their replies, by **16.12.2024**, with a copy to the Petitioner, who may file its rejoinder, if any, by **30.12.2024**.
4. The Review Petition shall be listed for hearing on **9.1.2025**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

